

(xvi) Chairman, CIL also wrote the Director, CBI on 18.02.2010 for involvement of CBI to bring much needed close coordination between the coal companies. State police and Administration to take up the matter seriously to curb the theft of coal and illegal mining activities.

Joint venture of CIL with GAIL and RCF

3997. SHRIMATI RENUBALA PRADHAN:

SHRI R.C. SINGH:

Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited entered into a joint venture with GAIL, and the Rashtriya Chemicals and Fertilizers to set up an Urea plant at Talcher in Orissa to produce Urea and Ammonium Nitrate using coal gasification.

(b) if so, the details of the project, its estimated cost, share of the companies and the capacity of the plant;

(c) whether the proposed plant would produce only Urea and Ammonium Nitrate or any other chemical substances; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL): (a) to (d) Coal India Limited (CIL) has signed a MoU with M/s Gas Authority of India Limited for joint development of a Surface Coal Gasification Project at Talcher for production of Syn gas to be used as a feedstock for fertilizer production and Ammonium Nitrate. However, details of the project can be available only after completion of Joint Venture arrangements and preparation of detailed project report etc.

Security in Ambada and Mohan coalfields

†3998. MISS ANUSUIYA UIKEY: Will the Minister of COAL be pleased to state:

(a) whether private security guards have been deputed for security in Ambada and Mohan collieries in the Kanhan area under Western Coal fields Limited;

(b) if so, the provisions made for their wages on daily basis and the wages being paid to them;

(c) the details of other benefits including deduction of PF, EPF or GPF given to these security guards; and

†Original notice of the question was received in Hindi.

(d) whether Kanhan area management has received any complaint regarding less payment of wages to security guards in the months of January-February and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL): (a) As per the information received from Kanhan Area, Western Coalfields Limited (WCL), thirty-two private security personnel have been deployed in Mohan and Ambada Colliery for security purposes.

(b) The wages of the private security personnel are being paid as per the wage structure circulated by WCL based on the wage formula of the Director General, Resettlement, Ministry of Defence and the minimum wages for semi-skilled and unskilled workers in the States of Maharashtra and Madhya Pradesh.

(c) Apart from wages, EPF of the private security personnel is being deducted. They are covered under insurance. Single accommodation and uniform have also been provided to them.

(d) Kanhan Area Management has not received any complaint regarding under payment of wages to the private security of wages to the private security personnel.

Supply of Coal through E-Option

†3999. MISS ANUSUIYA UIKEY: Will the Minister of COAL be pleased to state:

(a) whether it is fact that the coal is also transported through e-option from those mines which supply the coal to Satpura Thermal Power Station;

(b) whether Government has received any complaint that good quality steam coal is picked and being provided on ORM permit and substandard left over coal is being supplied to the power station just for name's sake;

(c) whether it is also a fact that attention has also been drawn by the Chief Minister of Madhya Pradesh in this regard; and

(d) whether in the above context, Government would consider not to supply the coal through e-option from the mines whose coal is supplied to power stations?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL): (a) Yes, Sir. Coal is also offered for sale under e-auction from mines of Western Coalfields Limited (WCL) which supply coal to Satpura Thermal Power station.

†Original notice of the question was received in Hindi.